

[English]

**Resource Mobilisation by Kerala**

6026. **SHRI K. MOHANDAS :** Will the Minister of FINANCE be pleased to state :

(a) the increase in the percentage of resource mobilisation by Kerala during the last three years with year-wise break-up;

(b) how does it compare with other States;

(c) whether it is the policy of Government to help those State which have done commendable work in mobilisation of additional resources;

(d) if so, whether Kerala has got

any assistance on this score; and

(e) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b). A Statement is laid on the Table of the House.

(c) Government of India announced in 1983-84 a scheme for giving assistance to States that managed their finances well. The eligibility for this assistance was to depend not only on the previous performance of the States but also on their performance in 1983-84.

(d) No, Sir.

(e) Does not arise.

**Statement**

*Increase in Percentage of Additional Resource Mobilisation by States Over the Previous Year.*

S. No.	Name of State	1982-83 (A/C)	1983-84 (A/C)	1984-85 (L.E.)
1	2	2	4	5
1.	Andhra Pradesh	40.41	40.83	59.84
2.	Assam	39.91	67.65	-23.41
3.	Bihar	51.35	42.40	49.97
4.	Gujarat	94.17	45.51	38.67
5.	Haryana	80.92	90.74	13.94
6.	Himachal Pradesh	163.91	24.56	20.58
7.	Jammu and Kashmir	77.00	21.97	33.42
8.	Karnatataka	38.21	22.32	60.56
9.	Kerala	102.46	130.73	35.39
10.	Madhya Pradesh	78.76	77.88	15.61

1	2	3	4	5
11.	Maharashtra	121.00	23.37	10.37
12.	Manipur	126.56	59.31	145.89
13.	Meghalaya	344.63	25.54	4.25
14.	Nagaland	490.91	—24.92	—65.16
15.	Orissa	51.95	45.64	18.16
16.	Punjab	92.46	28.30	1.53
17.	Rajasthan	171.24	29.71	4.02
18.	Sikkim	50.88	11.63	42.71
19.	Tamil Nadu	84.24	26.22	39.02
20.	Tripura	48.94	97.14	0.72
21.	Uttar Pradesh	61.02	52.43	12.02
22.	West Bengal	57.36	50.70	73.67

**Reduction in Kerala's Share in  
Central Excise**

6027. SHRI K. MOHANDAS : Will the Minister of FINANCE be pleased to state :

(a) whether Kerala's share in the Central excise has been reduced;

(b) if so, the details thereof;

(c) whether this will adversely affect the resources position of the State ;

(d) if so, whether the Union Government propose to take any special step to help the State; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) : (a) and

(b). The percentage share of Kerala in the Central Divisible Pool of Union Excise (40% of the net proceeds excluding those from the duty on generation of electricity) has been fixed at 3.8% by the Eighth Finance Commission as against 4.035% fixed by the Seventh Finance Commission.

(c) Kerala's share in Union excise duty in absolute terms is given below :

	(Rs. crores)
1983-84 (RE)	162.60
1984-85 (RE)	182.15
1985-86 (BE)	185.80

(d) No, Sir.

(e) Does not arise.